GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. 550 TO BE ANSWERED ON 19.12.2017

FUNCTIONING OF OLD AGE HOMES

550. SHRI RADHESHYAM BISWAS:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of old age homes functioning in the country, State/UT-wise;
- (b) whether the Government provides any financial assistance to the State Governments/Non-Governmental Organisations (NGOs) for construction and maintenance of Old Age Homes;
- (c) if so, the details of grants/financial assistance given to them during the last three years, State/UT-wise;
- (d) the details of the proposals received from the State Governments including Assam/NGOs for construction/ maintenance of Old Age Homes, State/UT-wise;
- (e) the follow-up action taken by the Government during the said period;
- (f) whether these Old Age Homes are also receiving any external financial aids; and
- (g) if so, the details thereof, State/UT-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

(a) to (c): This data is not centrally maintained in the Ministry of Social Justice and Empowerment. However, this Ministry is implementing a Central Sector Scheme of Integrated Programme for Older Persons (IPOP) under which grants-in-aid are given for running and maintenance of *inter alia*, Old Age Homes, Day Care Centres, Mobile Medicare Units, Multi Facility Care Centre for Older Widows etc. The main objective of the Scheme is to improve the quality of life of Older Persons by providing basic amenities like shelter, food, medical care and entertainment opportunities etc. Implementing agencies eligible for assistance under the Scheme are Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions or Organizations set up by Government as autonomous/subordinate bodies, Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra Sanghathan (NYKS) and in exceptional cases the State Governments/UT administrations.

Total 428 projects of the Old Age Homes, including 47 projects sanctioned during last three years, are receiving grant under the Scheme of IPOP.

The Scheme of IPOP does not have provisions for providing financial assistance for construction of Old Age Homes, etc. However, the details of financial assistance provided for running and maintenance of Old Age Homes during last 3 years and number of beneficiaries lodged therein, is at Annexure-I.

(d) and (e): This Ministry has started online processing of Grant-in-Aid proposals of the implementing agencies from the F.Y. 2014-15. However, no proposal has been received through online for construction of Old Age Homes from State/ UT Governments/ NGOs, etc. Details of proposals received from the State/UT Governments for running and maintenance of Old Age Homes, is at Annexure-II.

The release of grant in aid is an ongoing process. Proposals recommended by the State Governments Grant-in-aid Committee are processed for release of grant as per the norms and guidelines of the Scheme, subject to completeness of proposals in all respects and availability of funds etc.

(f) and (g): This data is not centrally maintained in the Ministry of Social Justice and Empowerment.

Annexure referred to in reply to Part (a) to (c) of Lok Sabha Unstarred Question No. 550 for 19.12.2017 regarding

"FUNCTIONING OF OLD AGE HOMES".

Statement showing the number of Old Age Homes assisted and funds released under the Scheme of Integrated Programme for Older Persons during the last three years.

		2014-15 2015-16		015-16	2016-17		
S. No.	Name of the State	No. of Old Age Homes assisted	Grant Released# (Rupees in Lakhs)	No. of Old Age Homes assisted	Grant Released# (Rupees in Lakhs)	No. of Old Age Homes assisted	Grant Released# (Rupees in Lakhs)
1	Andhra Pradesh	47	279.66	56	278.22	86	482.71
2	Bihar	1	2.43	1	1.22	2	10.60
3	Chhattisgarh	0	0	1	13.85	0	0.00
4	Goa	0	0	0	0	0	0.00
5	Gujarat	0	0	0	0	1	1.24
6	Haryana	1	3.76	4	19.81	6	23.11
7	Himachal Pradesh	1	4.88	0	0	1	3.98
8	Jammu and Kashmir	0	0.00	0	0	0	0.00
9	Jharkhand	0	0.00	0	0	0	0.00
10	Karnataka	17	88.12	33	332.21	35	185.53
11	Kerala	0	0.00	4	16.62	6	24.40
12	Madhya Pradesh	3	18.22	4	28.66	4	11.19
13	Maharashtra	4	21.88	16	133.00	24	90.13
14	Odhisa	23	89.70	33	280.09	43	237.52
15	Punjab	1	2.21	2	5.85	1	2.42
16	Rajasthan	2	10.29	3	16.44	1	1.24
17	Tamil Nadu	32	152.83	47	330.49	78	497.70
18	Telangana	7	32.77	9	41.24	20	104.71
19	Uttar Pradesh	5	18.83	9	31.93	12	62.73
20	Uttarakhand	3	7.32	3	7.31	7	39.85
21	West Bengal	15	73.43	13	79.94	30	147.69
UTs							
22	A & N Islands	0	0	0	0	0	0.00
23	Chandigarh	0	0	0	U	0	0.00

		201	4-15	2015-16		2016-17	
S. No.	Name of the State	No. of Old Age Homes assisted	Grant Released# (Rupees in Lakhs)	No. of Old Age Homes assisted	Grant Released# (Rupees in Lakhs)	No. of Old Age Homes assisted	Grant Released# (Rupees in Lakhs)
24	Dadra & Nagar Haveli	0	0	0	0	0	0.00
25	Daman and Diu	0	0	0	0	0	0.00
26	Lakshadweep	0	0	0	0	0	0.00
27	Delhi	1	2.33	2	9.80	1	7.49
28	Puducherry	0	0	0	0	0	0.00
NE Re	gion States						
29	Arunachal Pradesh	0	0	1	1.13	0	0.00
30	Assam	12	65.35	11	91.54	20	95.40
31	Manipur	9	51.57	17	132.93	15	94.08
32	Meghalaya	0	0	0	0	0	0.00
33	Mizoram	0	0	0	0	0	0.00
34	Nagaland	1	1.13	1	8.10	0	0.00
35	Sikkim	0	0	0	0	0	0.00
36	Tripura	2	9.58	3	867	3	14.07
Total		187	936.29	273	1869.05	396#	2137.79

[#] includes Old Age Homes assisted (by releasing of grant in aid) for previous years, too.

Annexure-II

Annexure referred to in reply to Paras (d) and (e) of Lok Sabha Unstarred Question No. 550 for 19.12.2017 regarding "FUNCTIONING OF OLD AGE HOMES".

<u>Details of proposals received and grant released, State-wise, under the Scheme of Integrated</u>
<u>Programme for Older Persons (IPOP) for the year 2014-15.</u>

S.	Name of State	New Cases	New Cases approved	Ongoing	Grant released
No.		received	by the Screening Committee	Cases received	(in numbers)
1	Andhra Pradesh	3	0	30	30
2	Bihar	0	0	0	0
3	Chhattisgarh	0	0	1	1
4	Goa	0	0	0	0
5	Gujarat	5	2	0	0
6	Haryana	1	1	4	4
7	Himachal Pradesh	0	0	0	0
8	Jammu and Kashmir	0	0	0	0
9	Jharkhand	0	0	0	0
10	Karnataka	5	1	25	25
11	Kerala	2	1	1	1
12	Madhya Pradesh	1	1	3	3
13	Maharashtra	13	5	14	13
14	Odisha	0	0	30	30
15	Punjab	0	0	1	1
16	Rajasthan	5	1	2	2
17	Tamil Nadu	0	0	0	0
18	Telangana	0	0	0	0
19	Uttar Pradesh	0	0	0	0
20	Uttarakhand	0	0	0	0
21	West Bengal	0	0	11	11
22	A & N Islands	0	0	0	0
23	Chandigarh	0	0	0	0
24	Dadra & Nagar Haveli	0	0	0	0
25	Daman and Diu	0	0	0	0
26	Lakshadweep	0	0	0	0
27	Delhi	0	0	2	2
28		0	0	0	0
29	Arunachal Pradesh	0	0	0	0
30	Assam	4	0	12	12
31	Manipur	2	1	11	11
32	_	0	0	0	0
33	Meghalaya	0	0	0	0
	Mizoram	1	0	0	0
34	Nagaland	0	0	0	0
35	Sikkim	1		2	2
36	Tripura	I	0		/Dama 1)

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Annexure-II

Annexure referred to in reply to Paras (d) and (e) of Lok Sabha Unstarred Question No. 550 for 19.12.2017 regarding "FUNCTIONING OF OLD AGE HOMES".

Details of proposals received and grant released, State-wise, under the Scheme of Integrated Programme for Older Persons (IPOP) for the year 2015-16.

S.	Name of State	New Cases	New Cases approved	Ongoing	Grant released
No.		received	by the Screening Committee	Cases received	(in numbers)
1	Andhra Pradesh	3	0	57	57
2	Bihar	0	0	1	1
3	Chhattisgarh	0	0	1	1
4	Goa	0	0	0	0
5	Gujarat	2	1	1	0
6	Haryana	0	0	4	3
7	Himachal Pradesh	0	0	1	1
8	Jammu and Kashmir	0	0	0	0
9	Jharkhand	0	0	0	0
10	Karnataka	8	3	37	37
11	Kerala	1	0	3	3
12	Madhya Pradesh	2	2	3	2
13	Maharashtra	16	6	14	14
14	Odisha	0	0	40	39
15	Punjab	1	1	3	2
16	Rajasthan	3	0	1	1
17	Tamil Nadu	2	1	67	67
18	Telangana	6	2	17	16
19	Uttar Pradesh	0	0	5	5
20	Uttarakhand	0	0	1	1
21	West Bengal	5	0	20	18
22	A & N Islands	0	0	0	0
23	Chandigarh	0	0	0	0
24	Dadra & Nagar Haveli	0	0	0	0
25	Daman and Diu	0	0	0	0
26	Lakshadweep	0	0	0	0
27	Delhi	0	0	1	1
28		0	0	0	0
29	Arunachal Pradesh	0	0	0	0
30	Assam	26	3	11	11
31	Manipur	1	0	15	15
32	Meghalaya	0	0	0	0
33	Mizoram	0	0	0	0
34	Nagaland	0	0	1	1
35	Sikkim	0	0	0	0
36	Tripura	1	1	2	2

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Annexure referred to in reply to Paras (d) and (e) of Lok Sabha Unstarred Question No. 550 for 19.12.2017 regarding "FUNCTIONING OF OLD AGE HOMES".

Details of proposals received and grant released, State-wise, under the Scheme of Integrated Programme for Older Persons (IPOP) for the year 2016-17.

S.	Name of State	New Cases	New Cases approved	Ongoing	Grant released
No.		received	by the Screening	Cases	(in numbers)
			Committee	received	
1	Andhra Pradesh	0	0	51	42
2	Bihar	0	0	02	02
3	Chhattisgarh	0	0	01	0
4	Goa	0	0	0	0
5	Gujarat	06	01	01	01
6	Haryana	02	0	04	03
7	Himachal Pradesh	0	0	0	0
8	Jammu and Kashmir	0	0	0	0
9	Jharkhand	0	0	0	0
10	Karnataka	0	0	38	30
11	Kerala	03	0	0	04
12	Madhya Pradesh	07	03	0	04
13	Maharashtra	04	0	22	15
14	Odisha	11	01	32	27
15	Punjab	01	01	02	0
16	Rajasthan	0	0	01	01
17	Tamil Nadu	03	02	50	48
18	Telangana	04	02	11	09
19	Uttar Pradesh	01	01	12	10
20	Uttarakhand	0	0	05	05
21	West Bengal	0	0	16	11
22	A & N Islands	0	0	0	0
23	Chandigarh	0	0	0	0
24	Dadra & Nagar Haveli	0	0	0	0
25	Daman and Diu	0	0	0	0
26	Lakshadweep	0	0	0	0
27	Delhi	0	0	0	0
28	Puducherry	0	0	0	0
29	Arunachal Pradesh	0	0	0	0
30	Assam	0	0	10	09
31	Manipur	06	01	14	10
32	Meghalaya	0	0	0	0
33	Mizoram	0	0	0	0
34	Nagaland	01	01	01	0
35	Sikkim	0	0	0	0
36	Tripura	0	0	03	02

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